

F.No. 01(03)/Roster/CESTAT/2023-Part III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.01.2024

ORDER NO. 04 of 2024


Hon'ble President is pleased to partially modify the roster order no. 216 of 2023 for **CESTAT, Chennai** from **15.01.2024** to **25.01.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 15.01.2024 to 25.01.2024	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	Service Tax Division Bench matters
	Mr. S. S. Garg, Hon'ble Member (Judicial) and Mr. M. Ajit Kumar, Hon'ble Member (Technical)	Customs and Excise Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Chennai/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar